

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 148/TT/2018

- Subject** : Approval of transmission tariff in respect of the Inter State Transmission lines owned by TANTRANSCO upto the border of Tamil Nadu, State (1)Chitoor-Thiruvalam 230 kV SC Line (2) Sulurpet-Gummidipoondi 230 kV SC line (3)Yeerandahalli-Hosur 230 kV SC line (4)Mooziyar-Theni 230 kV SC line (5)Iduki-Udumalpet 230 kV SC line
- Date of Hearing** : 23.10.2018
- Coram** : Shri P. K. Pujari, Chairperson
Dr. M.K. Iyer, Member
- Petitioner** : Tamil Nadu Transmission Corporation Ltd. (TANTANSCO)
- Respondents** : Transmission Corporation of Andhra Pradesh Limited (TCAPL) and 3 others
- Parties present** : Shri S. Vallinayagam, Advocate, TANTRANSCO

Record of Proceedings

The learned counsel for the petitioner submitted that the information sought by the Commission has already been filed and requested to grant the tariff as prayed in the petition.

2. The Commission reserved the order in the petition.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

